

**WEEKLY STATEMENT FOR DISPATCH OF ORDERS**

**EXCISE APPEAL BRANCH  
CESTAT, NEW DELHI-110066  
FROM 14.03.2022 To 18.03.2022**

<b>S/N O.</b>	<b>APPEAL NO.</b>	<b>ORDER NO.</b>	<b>DATE OF ORDER RECEIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS</b>	<b>DATE ON WHICH ORDER DISPATCHED</b>
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**FINAL ORDER**

1-32.	E/53065,53186/2018 & E/52338-52346/2019, & E/51040/2019 E/50026-50045/2020	FO/50175-50206/2022	09/03/2022	15/03/2022
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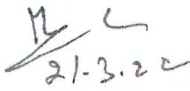
33.	E/50702/2017	FO/50207/2022	14/03/2022	15/03/2022
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**MISC ORDER**

1.	E/ROM/50142/2020 IN E/50135/2016	MO/50091/2022	15/03/2022	16/03/2022
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**I.O. ORDER**

Null

  
21.3.22  
Deputy Registrar  
Excise Branch-DB

**Kind Attention:** Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by : Vikash(LDC)